

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/122/2017
NAME OF THE PETITIONER : CHENNAI MALL PROPERTIES PVT LTD
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|----------------------------|--|----------------|
| 1. | V. R. J | Petitioner | NM |
| 2. | B. Sarath babu Advocate | Representative counsel For ROC, Chennai | B. Sarath babu |

ORDER

PCS representing the applicant present and prayed for time to make submissions.
Representative of the ROC present. Put up on 04.12.2017.

-sel-
S Vijayaraghavan
Member (Technical)

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)

bc